

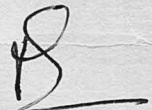
30.04.2004.

Hon^{ble} Mrs. Meera Chhibber, J.M.

Sri T.S. Pandey, counsel for the applicant and
Sri Vinod Kumar holding brief of Sri K.P. Singh, counsel
for the respondents.

This case has been filed by the applicant wherein all
the respondents are either from East Central Railway,
Hazipur, Calcutta or Mughalsarai. The applicant himself
is resident of Damoderpur (Jigni), Bhabhuna, Bihar.
Therefore, counsel for the applicant has conceded that
this Tribunal has no jurisdiction to entertain this O.A.
However, he sought liberty to file O.A. before the
appropriate Bench at Patna.

In view of his statement recorded above, this O.A.
is dismissed as not maintainable. However, the applicant
is at liberty to file a fresh O.A. before the
appropriate Bench at Patna.


J.M.

Asthana/